

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/674/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : SABARI TEXTILES PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Indian Bank
Ethiraj Salai Branch

By Applicant

K. Jayan

-vs-

Sabari Textiles Pvt Ltd.

K. B. J. A. S. W. A. R.
K. B. J. A. S. W. A. R.

K. Jayan

ORDER

Representing counsel for the petitioner/financial creditor present and prayed for time stating that her senior counsel could not attend before this adjudicating authority today. Counsel for the respondent/corporate debtor present and filed the counter. Copy of the same is furnished to the petitioner. The counsel representing the respondent stated that the assignee from another lender Federal Bank of India may be directed to make submissions after furnishing a copy of the assignment deed to the respondent, Corporate Debtor and also to the other petitioners. For hearing submissions at request of both the sides matter is adjourned. Put up on 09.01.2018.

- sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)